CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI

CP No. 301/2019 in OA No. 4665/2018 MA No. 2526/2019

This the 09th day of August, 2019

Hon'ble Mr. S.N. Terdal, Member (J) Hon'ble Mr. A.K. Bishnoi, Member (A)

Shiv Kumar,
Section Officer (Ad-hoc),
Group 'C', aged 57 years, S/o Sh. Sansar Singh,
R/o House No. 8, 3rd Floor,
Humayupur, S.J. Enclage, New Delhi.Petitioner

(By Advocate: Sh. Asish Nischal)

VERSUS

- Dr. Puneet Kumar Goel, Commissioner, South Delhi Municipal Corporation, 3rd Floor, Civic Centre, J.L. Nehru Marg, New Delhi-110002.
- Dr. Alok Singh,
 Director (Horticulture)
 South Delhi Municipal Corporation,
 3rd Floor, Civic Centre,
 J.L. Nehru Marg, New Delhi-110002.
- Dr. Dilraj Kaur,
 Commissioner,
 North Delhi Municipal Corporation,
 Civic Centre, J.L. Nehru Marg, New Delhi-110002.
- 4. Mr. Rajiv Yaduvanshi,
 The Director (Local Bodies),
 Government of NCT of Delhi,
 New Secretariat, IP Estates,
 New Delhi-110002.
 ... Respondents

(By Advocate: Sh. R.K. Jain)

ORDER (Oral)

Hon'ble Mr. S.N. Terdal:

Heard.

MA No. 2526/2019 has been filed with a prayer to withdraw the CP No. 301/2019. The MA is allowed for the reasons stated therein.

Accordingly, the CP No. 301/2019 is dismissed as withdrawn. No costs.

(A.K. Bishnoi)
Member (A)

(S.N.Terdal) Member (J)

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